DELHI LEGISLATIVE ASSEMBLY REVISED LIST OF BUSINESS

Monday 14th December, 2009/ 23 Agrahayan 1931(Saka) 2.00 P.M

Question Hour: Starred Questions as shown in separate list to be asked and replies given.

2. Special Mention (Rule 280): Following Members to raise matters under Rule 280:

1. Shri Manoj Kumar Shokeen	6. Shri A Dayanand Chandela A
2. Shri O.P.Babber	7. Shri Subhash Sachdeva
3. Shri Mala Ram Gangwal	8. Shri Jai Kishan
4. Shri Dharam Deo Solanki	9. Shri Shyam Lal Garg
5. Shri Anil Jha	10.Shri Jai Bhagwan Aggarwal

3. Papers to be laid on the Table:

Shri Mangat Ram Singhal, Minister of Labour to lay the copy of the following notifications (in English & Hindi Version):-

- (i) Notification No. F.27(12)/cif/2002/Lab./4074-4090 dated 28.07.2009 regarding Appointment of Factory Inspectors.
- (ii) Notification No. F1/1/(2)/97-LC/Estt./Vol.II/1770 dated 02.09.2009 regarding Appointment of Sh. Chandrasekhar as Presiding Officer for Labour Court No. V, Karkardooma.
- (iii) Notification No. F1/1/(2)/97-LC/Estt./Vol.II/1771 dated 02.09.2009 regarding Appointment of Sh. T.S.Kashyap as Presiding Officer for Labour Court No. XIX, Karkadooma.
- (iv) Notification No. F1/1/(2)/97-LC/Estt./Vol.II/1772 dated 02.09.2009 regarding Appointment of Sh. P.S.Malik as Presiding Officer for Labour Court No. XI, Karkardooma.
- (v) Order No. F.12/(142)/02/MW/Lab./1850 dated 08.09.2009 regarding revision of Minimum Wages w.e.f. 01.08.09.
- (vi) Notification No. F1/1/(2)/97-LC/Estt./Vol.II/2895 dated 23.11.2009 regarding Appointment of Sh. Manmohan Sharma as Presiding Officer for Labour Court No. XII, Karkadooma.

4. <u>Legislative Proposals:</u>-

Introduction of Bills:-

1. 'THE NATIONAL CAPITAL TERRITORY OF DELHI (INCREDIBLE INIDA) BED AND BREAKFAST ESTABLISHMENTS (REGISTRATION AND REGULATION) (AMENDMENT) BILL (Bill No. 09 of 2009)':

The Chief Minister to introduce THE NATIONAL CAPITAL TERRITORY OF DELHI (INCREDIBLE INIDA) BED AND BREAKFAST ESTABLISHMENTS (REGISTRATION AND REGULATION) (AMENDMENT) BILL (Bill No. 09 of 2009)' (Bill No. 09 of 2009)', with the leave of the House.

2. 'THE DELHI VALUE ADDED TAX (AMENDMENT) BILL, 2009 (Bill No. 10 of 2009)':

The Minister of Finance to introduce 'THE DELHI VALUE ADDED TAX (AMENDMENT) BILL, 2009 (Bill No. 10 of 2009)' with the leave of the House.

3. 'THE DELHI ENTERTAINMENT AND BETTING TAX (AMENDMENT) BILL 2009 (Bill No. 11 of 2009)':

The Minister of Finance to introduce 'THE DELHI ENTERTAINMENTS AND BETTING TAX (AMENDMENT) BILL 2009 (Bill No. 11 of 2009)' with

the leave of the House.

4. Consideration and passing of Bill:-

Dr. A.K.Walia, Minister of Finance to move that 'THE DELHI EXCISE BILL, 2009 (Bill No. 08 of 2009)' which is introduced on 10th December, 2009 be taken into consideration.

Also to move that the bill may be passed.

5. Short Duration Discussion:

Dr. Jagdish Mkhi Shri Jai Bhagwan Aggarwal Shri Subhash Sachdeva

to initiate discussion on deteriorating situation of Law & Order in the Capital.

Delhi 14th December, 2009 Siddharath Rao Secretary